

(b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L.T. 10108/17/23]

(ii) A copy each (in English and Hindi) of the following papers, under sub-section (1) of Section 70 of the Disaster Management Act, 2005:-

(a) Annual Report of the National Disaster Management Authority (NDMA), New Delhi, for the year 2022-23.

(b) Statement of Objectives and Reasons alongwith Statement of Explanatory Notes pertaining to the above-mentioned Report.

(c) Review by Government on the working of the above Authority.

[Placed in Library. See No. L.T. 10109/17/23]

(iii) A copy each (in English and Hindi) of the following papers:—

(a) Annual Report and Accounts of the National Institute of Disaster Management (NIDM), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Statement of Objectives and Reasons pertaining to the above-mentioned Report.

(c) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 10110/17/23]

Notification of the Ministry of Home Affairs

गृह मंत्रालय में राज्य मंत्री (श्री अजय कुमार) : महोदय, मैं गृह मंत्रालय की दिनांक 22 अगस्त, 2023 की अधिसूचना संख्या का.आ. 3744(अ), जिसमें यह अधिसूचित किया गया है कि भोपाल (मध्य प्रदेश), धारवाड़ (कर्नाटक) और गुवाहाटी (असम) में स्थापित कैंपस राष्ट्रीय न्यायालयिक विज्ञान विश्वविद्यालय अधिनियम, 2020 की धारा 53 की उप धारा (2) के अधीन राष्ट्रीय न्यायालयिक विज्ञान विश्वविद्यालय के कैंपस के रूप में सम्मिलित होंगे, की एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ।

[Placed in Library. See No. L.T. 10113/17/23]

I. Notification of the Ministry of Education

II. Report and Accounts (2021-22) of IIIT, Allahabad and related papers

शिक्षा मंत्रालय में राज्य मंत्री (डा. सुभाष सरकार) : महोदय, मैं निम्नलिखित पत्र सभा